

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST (“EOI”) FOR**  
**M/S SHREE MAHESHWAR HYDEL POWER CORPORATION LIMITED OPERATING IN**  
**HYDRO POWER PROJECT AT MANDALESHWAR, MADHYA PRADESH**

(Under sub regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Shree Maheshwar Hydel Power Corporation Limited PAN NO. AABCS4176P CIN: U40101MP1993PLC007667
2.	Address of the registered office	Abhayanchal Parisar, Post-Mandaleshwar, Madhya Pradesh- 451221
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Abhayanchal Parisar, Post-Mandaleshwar, Madhya Pradesh- 451221
5.	Installed capacity of main products/ services	Capacity: 10 Turbines of 40 MW each Installed: 3 Turbines of 40 MW each
6.	Quantity and value of main products/ services sold in last financial year	Commercial operations of project are yet to commence.
7.	Number of employees/ workmen	Yet to be ascertained.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<u>URL:-</u> <a href="https://drive.google.com/drive/folders/176pN5X8sY_2y90NVV2RxV6CURB7iaH7r?usp=sharing">https://drive.google.com/drive/folders/176pN5X8sY_2y90NVV2RxV6CURB7iaH7r?usp=sharing</a>  <b>List of Creditor:</b> <a href="https://ibbi.gov.in/uploads/claims/generate/CLAIMS1675105634_11231.pdf">https://ibbi.gov.in/uploads/claims/generate/CLAIMS1675105634_11231.pdf</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<u>URL:-</u> <a href="https://drive.google.com/file/d/10aKGCzjpDLyJV_miMTnpbBOyx_GB4dsH/view?usp=sharing">https://drive.google.com/file/d/10aKGCzjpDLyJV_miMTnpbBOyx_GB4dsH/view?usp=sharing</a>
10.	Last date for receipt of expression of interest	02-01-2024
11.	Date of issue of provisional list of prospective resolution applicants	12-01-2024
12.	Last date for submission of objections to provisional list	17-01-2024
13.	Date of issue of final list of prospective resolution applicants	27-01-2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-02-2024
15.	Last date for submission of resolution plans	02-03-2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.shreemaheshwar@gmail.com">cirp.shreemaheshwar@gmail.com</a>

*(\* The operations of the Corporate Debtor were at stand-still as on the Insolvency Commencement Date.*

*Note: The Invitation for Expression of Interest dated January 27, 2023, has been modified with the consent of the Committee of Creditor of SMHPCL pursuant to regulation 36A(4A) of CIRP Regulation.*

**Date: 13-12-2023**

**Place: New Delhi**

**For VRSA Insolvency Professionals LLP  
Resolution Professional-M/s Shree Maheshwar Hydel Power Corporation Limited (undergoing  
CIRP)**

  


**CMA Vijender Sharma**  
**IBBI Registration No.: IBBI/IPE-0013/IPA-3/2022-23/50003**  
**Address: Building No. 11, 03rd Floor, Hargovind Enclave, Vikas Marg, Delhi-110092.**  
**Registered E-mail ID: vijender@vsa.net.in**  
**Process Mail Id: cirp.shreemaheshwar@gmail.com**  
**AFA valid upto 28.11.2024**